

rejection of Tetracycline and Streptomycin formulations by the Defence Authorities. 1.98 lakh tablets of Erythromycin constituting 3.8 per cent of the total sales of Erythromycin formulations were rejected by them. This was due to slight fading of the colours of the tablets. During that year, 0.35 lakh capsules of Tetracycline formulations constituting 0.09 per cent of the total sales of such formulations, 0.10 lakh vials of Streptomycin formulations constituting 0.03 per cent of the total sales of such formulations were withdrawn from others. There was no withdrawal of Erythromycin formulations.

(b) During 1981-82, formulations constituting 4.6 per cent of the total sales of formulations by HAL could not be sold before the expiry date.

(c) Constant efforts are made to reduce these still further.

Additional generation capacity

*785. SHRI K. LAKKAPPA:

SHRI D. M. PUTTE GOWDA:

Will the Minister of ENERGY be pleased to state:

(a) whether additional generation capacity of 3500 MW more power has been planned by his Ministry for 1982-83;

(b) out of the above, what is the thermal component;

(c) whether the Central Electricity Authority has also reviewed the progress of these projects; and

(d) if so, full details thereof?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHOUDHURY): (a) to (d). A statement is laid on the Table of the House (*Placed in Library*). See No. LT-3977/82).

Demand to make conditions for divorce less stringent

*786. SHRIMATI PRAMILA DANDAVATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether there is a demand by women to make divorce still easier to obtain, its conditions less stringent and its procedure less cumbersome?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHL): No such demand has been received.

Sanction of telephones in special category

*787. SHRI ANANTHA RAMULU MALLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the norms and conditions and procedure laid down by Delhi Telephones for sanction of telephones under special category;

(b) whether educational, social and cultural organisations are also eligible for telephones under special category and on priority basis; and

(c) if so, what are the details in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) A statement is attached.

(b) and (c). Recognised/registered educational, social and cultural organisations are eligible for registration of telephone demands under 'Special' category. Priority can be accorded by the Director General, Posts & Telegraphs or by the Telephone/Telecommunication Advisory Committee.

Statement

The following procedure has been laid down by the Director General, Posts & Telegraphs and is applicable